

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

C.A. NO.3972 of 2001

M/s. Ispat Industries Ltd.
Appellant(s)

Appell

VERSUS

Commissioner of Customs, Mumbai
Respondent(s)

(with appln(s) for stay and with office report)

With
C.A. No. 5921-5924/2004 (with application for stay)
C.A. No. 6160-6161/2004 (with application for stay)
C.A. No. 6366/2004(with application for ex-parte stay)
C.A. No. 1603/2005(with application for c/delay in filing appeal)

Date: 21/08/2006 These matters were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE MARKANDEY KATJU

For the Appellant(s)
in CA No.3972/2001&
for RR in CA 6160-61/04

Mr. Joseph Vellapally, Sr. Adv.
Mr. C.N. Sree Kumar, Adv.

For the Appellant(s)
in CA 6366/2004 & for
Rrs in CA 5921-5924/2004

Mr. K.R. Sasiprabhu, Adv.

For Appellant(s) in
CA 1603 of 2005

Mr. Maninder Singh, adv.
Mrs. Pratibha M. Singh, Adv.
Mr. Gaurav Sharma, Adv.
Mr. Rahul Ajatshatru, Adv.

For Respondent(s)
in CA 3972/2001 &
for appellant(s) in
in CA 5921-24/04&
CA 6160-61/2004

Mr. A.Subba Rao, Adv.
Mr. B.K. Prasad, Adv.

For Respondent(s)
in CA 5921-24/2004

Mr.Mahesh Agarwal, Adv.
Mr. E.C. Agrawala, Adv.

For Respondent(s)
in CA 6160-61/2004

Mr. Ajay Aggarwal, Adv.
Mr. Sanjeev Dahiya, Adv.
Mr. Rajan Narain, Adv.

UPON being mentioned the Court made the following
O R D E R

Not to be listed for two weeks.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master